



INTELLECTUAL
PROPERTY INDIA

PATENTS/DESIGNS/TRADEMARK
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते

☎ 011-28031838

011-28032406

Fax no. 28032381

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
PLOT NO.32, SECTOR – 14, DWARKA
NEW DELHI - 110078.

NAME OF HEARING OFFICER: MR. SAMEER KUMAR MAHANI

TIME: 11:00 AM

TIME:-20.07.2022

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.	NAME OF HEARING OFFICER
1.	726270	1433105	ROHTAS GOEL 67, JOR BAGH, NEW DELHI Vs MEX SWITCHGEARS PVT. LTD., 9TH KILOMETER, PATHANKOT ROAD, JALANDHAR	TAJ TRADE MARK PVT. LTD. ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 (U.P.). Vs MADAMSER & CO. FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.	MR. SAMEER KUMAR MAHANI
2.	165662	981026	M. R. OVERSEAS PVT. LTD. 204, WASAN CHAMBERS, B - 9, MODEL TOWN - II, DELHI - 110 009 Vs DESAI BROTHERS LTD. 1436, KASBA PETH, PUNE-411011	SHARP TRADE MARK CO. 15/1061, 2 FLOOR, NAIWALA, KAROL BAGH, NEW DELHI - 110 005. (INDIA). Vs W.S. KANE & CO. SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI 400 004.	MR. SAMEER KUMAR MAHANI

3.	177418	984101	INDUSTRIAL PROGRESSIVE (INDIA) LTD. C-653, NEW FRIENDS COLONY, NEW DELHI - 110 065. Vs KUMAR DAL MILL 112-A, SAMAY PUR, DELHI-110 042.	DELHI REGISTRATION SERVICE 85/ 86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006. Vs WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005.	MR. SAMEER KUMAR MAHANI
4.	154895	810835	OZONE PHARMACEUTICALS LTD. 1, L. S. C., BLOCK A - 3, JANAKPURI, NEW DELHI - 110 058. Vs. K.C.LABORATORIES 55, BHAUDAJI CROSS ROAD, KILLOL KUNJ, MATUNGA, MUMBAI-19	MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHN-SHAHI, CHANDNI CHOWK, DELHI - 110 006. Vs. FATEHCHAND C. SHAH & CO. "A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002".	MR. SAMEER KUMAR MAHANI
5.	164543	1073493	KALPANA INDUSTRIES. D- 371, 2ND FLOOR, ANAND VIHAR, NEW DELHI- 110 092. Vs WIMCO LIMITED INDIAN MERCANTILE CHAMBERS RAAJIBHAI KAMANI MARG BALLARD ESTATE BOMBAY 400 038	LALJI ADVOCATES A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. Vs ADITYA & ASSOCIATES. 405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES, MUMBAI-400 002.	MR. SAMEER KUMAR MAHANI
6.	198052	1281384	OSHODHARA C - 5/ 13, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110 016, INDIA. Vs OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI-400021	OSHODHARA C - 5/ 13, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110 016, INDIA. Vs R.K. DEWAN & CO. PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.	MR. SAMEER KUMAR MAHANI
7.	256627	1200788	V.P. OSWAL HOSIERY FACTORY, NOOR WALA ROAD, GREWAL COLONY, LUDHIANA, PUNJAB. Vs RUPA & CO. LIMITED METRO TOWER, 1, HO-CHI-MINH SASRANI, KOLKATA- 700 071	MAHTTA & CO. 43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). Vs TRADE MARK REGISTRATION BUREAU. 1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.	MR. SAMEER KUMAR MAHANI
8.	187350	1264378	S.F.C. FOODS (P) LTD WAZIR NAGAR, KOTLIA MUBARAKPUR, NEW DELHI. Vs ALKA AYURVEDIC PVT LTD	P. K. ARORA B-62/4,KESHAV KUNJ PRATAP NAGAR, AGRA-10. Vs WORLDWIDE REGISTRATION BUREAU.	KRISHNA KUMAR SHUKLA

			26, S.S.I. LAGHU UDYOG NAGAR, G.T.ROAD KARNAL ROAD, DELHI	60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.	
9	162107	830071	KULDEEP KUMAR 446/1, SHERPUR KHURD, SHERPUR ROAD, LUDHIANA, (PB). Vs. MAHINDRA & MAHINDRA LTD. GATEWAY BUILDING, APOLLO BUNDER, MUMBAI-400001.	MAHTTA & CO. 43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). Vs. TAS&CO. OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.	KRISHNA KUMAR SHUKLA
10	215614	764405	MINNESOTA MINING AND MANUFACTURING COMPANY 3M CENTER, 2501, HUDSON ROAD, ST.PAUL MINNESOTA 55144-1000, UNITED STATES OF AMERICA Vs. REAL FOOTCARE(INDIA) SHAHGANJ, BODLA ROAD,AGRA,UP	REMFREY & SAGAR ATTORNEYS AT LAW, RAMFERY HOUSE 8, NANGAL RAYA BUSINESS CENTRE, NEW DELHI - 110 046. Vs. P. K. ARORA B-62/4,KESHAV KUNJ PRATAP NAGAR, AGRA-10.	KRISHNA KUMAR SHUKLA
11	165165	990674	KARAM MACHINE TOOLS P.BOX NO. 1, KAHNUWAN ROAD BATALA - 143 505 (P.B) Vs. GURU NANAK ENGG. WORKS (REGD) KAHNUWAN ROAD, SIMBLE, BATALA143505,PUNJAB	D. K. HANDA & CO. B - XVIII 17-18, PURIAN MOHALLA, BATALA - 143 505 (PUNJAB). Vs. MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.	KRISHNA KUMAR SHUKLA
12	176078	831949	SUSHILA LAXMI BOOK DEPOT, HANSI GATE, BHIWANI (HARYANA) Vs MALHOTRA BOOK DEPOT ADDA HOSHIARPUR, JULLUNDR CITY, PUNJAB	INDIA REGISTRATION SERVICE. VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA) Vs SIM & SAN. E-342/A, GROUND FLOOR, GREATER KAILASH-1, NEW DELHI-110048	KRISHNA KUMAR SHUKLA
13	165797	837487	JASBIR SINGH NANAK PURI, MILLER GANJ, LUDHIANA. Vs. K.W. ENGINEERING WORKS (REGD) B-11, FOCAL POINT AND ALSO AT OPP. INDUSTRIAL ESTATE, LUDHIANA	MAHTTA & CO. 43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). Vs. MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.	KRISHNA KUMAR SHUKLA

14	163897	1105286	MEENA JAIN 3, MARUTI ENCLAVE, PHASE-I BODLA ROAD, AGRA (U.P.) INDIA Vs. AVON CYCLES LIMITED G.T. ROAD, LUDHIANA.	P. K. ARORA TAJ TRADE MARK PVT. LTD. ANAND VRINDAVAN, SANJAY PLACE, AGRA02 (U.P.). Vs. MADAMSER & CO. FLAT NO. GF SAGAR APPARTMENT, 6, TILAK MARG, NEW DEHI-110001	KRISHNA KUMAR SHUKLA
15	179044	1041560	MITSUMI ELECTRONICS PRIVATE LIMITED 144/5 HARI NAGAR ASHRAM NEW DELHI - 110014 Vs MITSUMI ELECTRIC CO.,LTD. NO. 8-2, 8 CHOME, KOKURYO-CHO, CHOFU-SHI, TOKYO 182 JAPAN	DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006 Vs DE PENNING & DE PENNING. INTELLECTUAL PROPERTY HOUSE, 31, SOUTH BANK ROAD, CHENNAI - 600028	SHOBHIT GAUR
16	188170	1220936	VIJAY BHANDARI. 3, FLAG STAFF ROAD, CIVIL LINES, DELHI 110054. Vs MEX SWITCHGEARS PVT. LTD., 9TH KILOMETER, PATHANKOT ROAD, JALANDHAR	THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013. Vs MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.	SHOBHIT GAUR
17	723325	1236960	LANCER FOOD PRODUCTS A-19, BATHLA APPTS, 43. I.P. EXTENSION, DELHI-92 . Vs BRITANNIA INDUSTRIES LTD 5/1A HUNGERFORD STREET CALCUTTA 700017	LOYAL REGISTRATION SERVICES. 111-B, POCKET IV, MAYUR VIHAR, PHASE- 1, DELHI -110091 Vs ARJUN T. BHAGAT & CO. 6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.	SHOBHIT GAUR
18	172654	1121728	SYSTOPIC LABORATORIES LIMITED. 101, PRAGATI CHAMBERS, COMMERCIAL COMPLEX, RANJIT NAGAR, NEW DELHI - 110 008. VS DABUR INDIA LIMITED BALSARA HOUSE, 43, NAGINDAS MASTER ROAD, FORT, MUMBAI-400 001.	THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013. Vs R.K. DEWAN & CO. PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.	SHOBHIT GAUR
19	722315	1388085	SYSTOPIC LABORATORIES LIMITED. 101, PRAGATI CHAMBERS, COMMERCIAL COMPLEX, RANJIT NAGAR, NEW DELHI - 110 008.	THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013. Vs.	SHOBHIT GAUR

			<p>Vs. LUPIN LTD. 159, C.S.T. ROAD, KALINA, SANTACRUZ (EAST), MUMBAI.</p>	<p>INTERNATIONAL TRADE MARKS BUREAU. 1ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD, FORT MUMBAI - 400 001.</p>	
20	161182	1004108	<p>SHEETAL KOHALI 257, KAMLA MARKET NEW DELHI - 2 Vs. NAYNA ENGINEERS 76, VASANT VIHAR, INDL.AREA, AMBALA CITY-134002</p>	<p>LALJI TRADE MARK CO. A-48, LALJI HOUSE, YOJNA VIHAR, DELHI - 92. Vs. BHARTI REGISTRATION SERVICE. 3F\2 JHANDEWALAN EXTENSIO NEW DELHI 110055</p>	SHOBHIT GAUR
21	177756	829661	<p>TRI-STAR INDUSTRIES (PRIVATE) LTD. F/498, S.I.T.E., KARACHI - 75700, PAKISTAN. Vs. SEFAM (PRIVATE) LIMITED 21, WARIS ROAD, LAHORE PAKISTAN</p>	<p>L.S. DAVAR & CO. 5/1, KALKAJI EXTENSION, NEW DELHI- 110 019. Vs. S. MAJUMDAR & CO. 5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.</p>	SHRADDHA PATEL
22	743996	1448992	<p>TONI INTERNATIONAL 47, SAWAN PARK EXTN ASHOK VIHAR, PHASE- III DELHI 110052. Vs EMAMI LTD 687, ANANDAPUR, EM BY PASS, KOLKATA-700107, INDIA</p>	<p>WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005 Vs DASWANI & DASWANI. DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.</p>	SHRADDHA PATEL
23	259167	606384	<p>ESSON ELECTRO APPLIANCES. C-35, RAJDHANI MARKET, TAGORE GARDEN EXTENSION, NEW DELHI-110 027. Vs EXXON MOBIL CORPORATION 5959 LAS COLINES BOULEVARD, IRVING TEXAS 75039, USA</p>	<p>BHARTI REGISTRATION SERVICE EC-80, SFS FLATS, MAYA ENCLAVE, NEW DELHI 110064. Vs LALL LAHIRI AND SALHOTRA. PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.</p>	SHRADDHA PATEL
24	206823	1318280	<p>MR. SURINDER MALIK D-39, GULMOHAR PARK, NEW DELHI110049 Vs. H & R JOHNSON (INDIA) LIMITED 'RAHEJAS', 3RD FLOOR, CORNER OF MAIN AVENUE & V. P. ROAD, SANTACRUZ (WEST), MUMBAI-400 054</p>	<p>ASKHURANA & CO A-33 NIZAMUDDIN EAST NEW DELHI- 110013 Vs. UNITED LEGAL SERVICES 202, JAI SINGH BUSINESS CENTER, 119/120, PARSII WADA, SAHAR ROAD, ANDHERI (E), MUMBAI-400 099,INDIA</p>	SHRADDHA PATEL

25	158011	1102484	<p>ALKA FOODS PVT. LTD 26, SSI LAGHU UDYOG NAGAR G T KARNAL ROAD DELHI-33 Vs. UNIQUE AGRO PRODUCTS D-14/169, SECTOR-8, ROHINI, DELHI-85</p>	<p>WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005. Vs. DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006</p>	SHRADDHA PATEL
26	231528	979313	<p>BIMAL KUMAR AGGARWAL TRAVANI COMPLEX, GOVERDHAN ROAD, MATHURA - 281 004, (U.P.). Vs. ASIAN PAINTS LTD. ASIAN PAINTS HOUSE 6/A SHANTINAGAR INDL. ESTATE, VAKOTA PIPELINE LANE, SANTACRUZ (E), MUMBAI.</p>	<p>MANGLA & ASSOCIATES. 1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006. Vs. ARJUN T. BHAGAT & CO. 6/B,SHAHEEN APARTMENTS,132/1, MODY STREET, POST BOX 1865, FORT, MUMBAI 400 001.</p>	SHRADDHA PATEL
27	209873	1001158	<p>WHIRLPOOL OF INDIA LIMITED ATMARAM HOUSE, 1, TOLSTOY MARG, NEW DELHI - 110001 Vs. MEX SWITCHGEARS PVT LTD. 9TH,KILOMETER, PATHANKOT ROAD,JALANDHAR.</p>	<p>RAHUL CHAUDHRY & PARTNERS PLOT.NO. B-28. SECTOR - 32, NSTITUTIONAL AREA, GURGAON - 122 001. HARYANA. Vs. MADAMSER & CO. FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.</p>	SHRADDHA PATEL
28	117097	694204	<p>O.K. MASALA COMPANY C-8, LAWRENCE ROAD INDUSTRIAL AREA NEW DELHI- 110 035. Vs. KAMLESH TEA ESTATE PVT LTD 1660, SHEIKHAN, KOSI KALAN, DISTT MATHURA, UP</p>	<p>ANAND AND ANAND. B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013. Vs. DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006</p>	SHRADDHA PATEL
29	751914	1438004	<p>FLOVEL MG HOLDINGS PVT. LTD. M-27, GREATER KAILASH-II, NEW DELHI110048 Vs. FLOWELL PUMP INDUSTRIES PLOT NO. 70, SRI VENKATESWARA CO OPERATIVE INDUSTRIAL ESTATE, BALANAGAR, HYDERABAD</p>	<p>AMARJIT & ASSOCIATES. SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005. Vs. RAO & RAO 12-10-651/3. ROAD.NO.2. INDIRA NAGAR, WARASIGUDA, SECUNDERABAD - 500 061(A.P.).</p>	SHRADDHA PATEL



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S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.	NAME OF HEARING OFFICER
1.	205640	1325143	BALAR MARKETING PVT. LTD. PLOT NO. 217, FUNCTIONAL INDUSTRIAL ESTATE, PATPARGANJ, DELHI - 110 092. Vs. KUNDAN CABLES INDIA 1/2275, SUBHASH MARG, MANDOLI ROAD, RAM NAGAR, SHAHDARA, DELHI 110 032	DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006 vs. MANMOHAN SINGH & ASSOCIATES. 7/ 24, WEST PATEL NAGAR, NEW DELHI - 110 008.	MR. SAMEER KUMAR MAHANI
2.	179853	1185402	MGRM NET LTD. C - 6/ 5, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110 016. Vs. GATEWAY INC. 14303 GATEWAY PLACE,CA 92064,U.S.A.	MGRM NET LTD. C - 6/ 5, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI - 110 016. Vs. DP AHUJA & CO. 53, SYED AMIR ALI AVENUE, CALCUTTA-700019	MR. SAMEER KUMAR MAHANI
3.	233807	1367412	JITENDER JAIN. 1/536, A/3, GALI NO.-4, FRIENDS COLONY INDUSTRIAL. AREA, G.T. ROAD, DELHI- 110095. Vs.	LALJI TRADE MARK CO. A/48, YOJNA VIHAR, DELHI - 110 092. Vs. MADAMSER & CO. FLAT NO. E (GF), SAGAR APTS., 6, TILAK	MR. SAMEER KUMAR MAHANI

			MEX SWITCHGEARS PVT. LTD., 9TH KILOMETER, PATHANKOT ROAD, JALANDHAR, PUNJAB	MARG, NEW DELHI-110001.	
4.	175486	1175212	ZODIAC 2 RUE MAURICE MALLET; ISSY LES MOULINEAUX CEDEX, 92130, FRANCE. Vs. METROPOLITAN TRADING CO. 10/76, OFF HAINES ROAD, WORLI, MUMBAI.	SEN-OBEROI A-18, CHITRANJAN PARK, NEW DELHI-19 VS. WORLDWIDE REGISTRATION BUREAU 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI - 110 005.	MR. SAMEER KUMAR MAHANI
5.	3321/60440	691836	SHRI.NARESH JAIN H.NO.B-V-1135,CHOWK SAIDAN,LUDHIANA-8 (PB.) Vs. SHAMSONS POLYMERS PVT.LTD. C-1 SITE-IV,INDUSTRIAL AREA,SAHIBABAD 201010,DIST.GHAZIABAD,U.P.	MAHTTA & CO, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001 Vs. VARIKASERY & VARIKASERY. 31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSII FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.	MR. SAMEER KUMAR MAHANI
6.	199475	1202949	NESTOR PHARMACEUTICALS LTD. GL - 5, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI - 110 001. VS. NEON LABORATORIES LIMITED 140, DAMJI SHAMJI INDUSTRIAL COMPLEX, MAHAKALI CAVES ROAD, ANDHERI (E), MUMBAI-400 093.	ASHOKA TRADE MARKS CO. 4, CENTRAL LANE, BENGALI MARKET, NEW DELHI- 110 001. Vs. NEON LABORATORIES LIMITED 140, DAMJI SHAMJI INDUSTRIAL COMPLEX, MAHAKALI CAVES ROAD, ANDHERI (E), MUMBAI-400 093.	MR. SAMEER KUMAR MAHANI
7.	240044	684507	PRISM CEMENT LIMITED. 305, LAXMI NIWAS APARTMENTS, AMEERPET, HYDERABAD-500016, ANDHRA PRADESH. Vs. SANITEC HOLDING AG CHAMERSTRASSE 14, 6301 ZUG SWITZERLAND	REMFROY & SAGAR MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002. Vs. ANAND AND ANAND. B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.	MR. SAMEER KUMAR MAHANI
8.	724327	1417329	DIGITAL CROWN HOLDINGS (H.K.) LTD. 10/F, PHASE I & II, MING AN PLAZA, 8 SUNNING ROAD, CAUSEWAY BAY, HONG KONG. Vs. ESTEBAN ZONE INDUSTRIELLE SUD, 34880	SUBRAMANIAM & ASSOCIATES 7 TH FLOOR, M3M COSMOPOLITAN SECTOR 66, GOLF COURSE EXTENSION ROAD GURUGRAM – 122001 NATIONAL CAPITAL REGION INDIA Vs. CHANDRAKANT M. JOSHI.	MR. SAMEER KUMAR MAHANI

			LAVERUNE	501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI- 400 099.	
9.	798482	1555129	K.I.C. FOOD PRODUCTS PVT. LTD. 29, HANUMAN ROAD, NEW DELHI. Vs KWALITY BAKERS & CONFECTIONERS 122, AZMI COMPOUND, NEAR SAKINAKA POLICE STATION KHAIRANI ROAD, SAKINAKA, MUMBAI-400072.	THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013. Vs R.K. DEWAN & CO. PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.	MR. SAMEER KUMAR MAHANI
10.	814333	1566275	LC WAIKIKI MAGAZACILIK HIZMETLERI TICARET, ANONIM SIRKETI EVREN MAHALLESİ, GULBAHAR CADDESİ, NO:96,BAGCILAR, ISTANBUL, TURKEY. Vs EXIDE INDUSTRIES LIMITED EXIDE HOUSE, 59E, CHOWRINGHEE ROAD, CALCUTTA-700020	SELVAM & SELVAM, ADVOCATES 9/3, VALLIAMMAL STREET, KILPAUK, CHENNAI – 600010 VS D.P. AHUJA & CO 14/2 PALM AVENUE CALCUTTA 700019 INDIA	MR. SAMEER KUMAR MAHANI
11.	761815	1543207	VSAAR PHARMA SCO 165 FIRST FLOOR, SECTOR 38 C CHANDIGARH 160036. VS INTAS PHARMACEUTICALS LTD 2ND FLOOR, CHINUBHAI CENTRE, OFF NEHRU BRIDGE, ASHRAM ROAD, AHMEDABAD.	S. K. MARWAH. 3290, SECTOR 24 D, CHANDIGARH 160023 Vs Y. J. TRIVEDI & CO. YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015	MR. SAMEER KUMAR MAHANI
12.	247567	904807	ROHIT CHEMICAL INDUSTRIES. HISSAR ROAD, ROHTAK-124001 (HARYANA). Vs MARICO LIMITED 'RANG SHARDA', K. C. MARG, BANDRA RECLAMATION, BANDRA (W), MUMBAI- 400 050.	MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHN-SHAHI, CHANDNI CHOWK, DELHI - 110 006. Vs LALL LAHIRI AND SALHOTRA. PLOT NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.	MR. SAMEER KUMAR MAHANI
13	191164	1258652	USHA SHRIRAM FURNITURE INDUSTRIES PVT. LTD. BLOCK A, DDA SHOPPING COMPLEX, RING ROAD, NARAINA, NEW DELHI - 110 028. Vs MEX SWITCHGEARS PVT. LTD.,	THE ACME COMPANY, B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013. Vs MADAMSER & CO. , F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.	MS. ASHIMA MARKANDEYA

			(Opponent) 9TH KILOMETER, PATHANKOT ROAD, JALANDHAR		
14	170153	1060351	SHINING ENGINEERING WORKS (FOUNDRY) B-19, FOUNDRY NAGAR, AGRA UP. Vs RAJ IRON FOUNDRY 26/1, SULTAN GANJ, AGRA-282004, UP	WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005. Vs AMARJIT & ASSOCIATES. SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.	MS. ASHIMA MARKANDEYA
15	741292	1554920	HARI PRODUCTS. 21/37, SUNDARAM COMPLEX, BAHADURGANJ, ALLAHABAD, U.P Vs HARISONS (INDIA) PRODUCTS 38, BHARATIBHAWAN ROAD, (LOKNATH), ALLAHABAD-211 003. (U.P.)	THE CALCUTTA TRADE MARK CO. 303 RG COMPLEX I PRASHANT VIHAR SECTOR 14 ROHINI DELHI 110085 Vs AISHWARYE VERMA QP-105 FIRST FLOOR PITAMPURA DELHI- 110034	MS. ASHIMA MARKANDEYA
16	715381	1041734	VIDHYA INDUSTRIES VIDHYA BHAWAN, NEAR WATER TANK , GHASS MANDI, HATHRAS - 204 101. Vs SUGAN CHAND MURARI LAL 2039, KATRA TOBACCO, KHARI BAOLI, DELHI - 06.	WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005. Vs LALJI ADVOCATES A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.	MS. ASHIMA MARKANDEYA
17	128842	849136	MATRIX MARKETING PVT. LTD M-53, GREATER KAILASH, PART-1, NEW DELHI-110 048 Vs MAKHAN LAL RAM DAYAL 454, KHARI BAOLI, DELHI-6	L.S. DAVAR & CO. 32, RADHA MADHAV DUTTA GARDEN LANE, KOLKATA - 700 010. Vs DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006	MS. ASHIMA MARKANDEYA
18	949027	257752	TECHNOCORD INDIA E - 403, GALI NO. 12, HARDEVPURI, SHAHDARA, DELHI - 93. Vs TATA SONS LIMITED BOMBAY HOUSE, 24, HOMI MODY STREET,MUMBAI - 400001.	LALJI TRADE MARK CO. A-48, (LALJI HOUSE) YOJNA VIHAR, DELHI – 92 Vs ANAND AND ANAND. B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.	MS. ASHIMA MARKANDEYA
19	241813	1125484	NARESH SWEETS PVT. LTD. CHOWK BAGH SUFFIAN, INDUSTRIAL AREA-A, LUDHIANA 141003. Vs	MAHTTA & CO. 43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). VS	MS. ASHIMA MARKANDEYA

			<p>SAI BABA ENTERPRISES 94, SWAMI DAYANAND NAGAR, MANIKBAUG, INDORE [M.P.]</p>	<p>G.S. RIJHWANI & CO. G. S. RIJHWANI & CO., 602, SIDDHARTH CO-OP. HSG. SCTY. LTD., 6TH FLOOR, PLOT NO. 414, 15TH ROAD, BANDRA (W), MUMBAI - 400 050.</p>	
20	256113	1359462	<p>PANACEA BIOTEC LIMITED. B-1 EXTN. A/27, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI-110044. Vs ALBERT DAVID LTD. 15, CHITTARANJAN AVENUE, KOLKATA.</p>	<p>DASWANI & DASWANI "DASWANI HOUSE", GREEN ACRES, 23B, AHIRIPUKUR, 1ST LANE, KOLKATA-700 019. Vs S.S. DATTA & ASSOCIATES FLAT NO.X-4,SHIVNATH BHAVAN,GARIAHAT ROAD,KOLKATA 700 029,WEST BENGAL,INDIA.</p>	MS. ASHIMA MARKANDEYA
21	165397	1153340	<p>MOHINI WOOLEN & TEXTILE MILLS B-XXXI/369/4, CHANDIGARH ROAD, LUDHIANA (PB) Vs MOHNI WOOLLENS, BAZAR SABUNIAN, OPPOSITE SHASTRI MARKET, AMRITSAR-143006 (PUNJAB)</p>	<p>MAHTTA & CO. 43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). Vs ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR - 143 006, PUNJAB.</p>	MR. SHOBHIT GAUR
22	720747	689009	<p>MAHABIR PRASHAD MITTAL MAIN BAZAR, BARWALA-126 010.(HARYANA) Vs. HASMUKH TOBACCO STORE BHAGYALAXMI SOCIETY, PIPLD, SURAT, GUJARAT.</p>	<p>LALJI ADVOCATE A-48, YOJNA VIHAR, DELHI-110092 Vs. CHANDRAKANT M. JOSHI 501, VISHWANANAK, OPP HINDUSTAN LEVER, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.</p>	MR. SHOBHIT GAUR
23	231594	1360092	<p>TULIOSN PHARMA H - 118, EAST MOTI BAGH, SARAI ROHILLA, DELHI - 110 007. Vs PRANACHARYA BHAWAN AYURVEDIC SANSTHAN VIJAYGARH, ALIGARH, U.P.</p>	<p>DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006 Vs TAJ TRADE MARK PVT. LTD. ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 (U.P.).</p>	MR. SHOBHIT GAUR
24	229073	1165296	<p>SAI ELECTRICALS (A UNIT OF SAI COMPUTERS PVT. LTD.) SAI DHAAM, VICTORIA PARK, MEERUT - 250 002.</p>	<p>AALOK KANSAL, ADVOCATE. 50, CHATANYA PURAM, NAUCHANDI GROUND, MEERUT, (U.P.). Vs DE PENNING & DE PENNING.</p>	MR. SHOBHIT GAUR

			<p style="text-align: center;">Vs APAR INDUSTRIES LTD. APAR HOUSE, CORPORATE PARK, SION-TROMBAY RD., CHEMBUR, MUMBAI-400 071</p>	<p style="text-align: center;">MA 99 MOULSARI AVENUE, DLF PHASE III, GURGAON 122002 (HARYANA) INDIA</p>	
25	Rect-257050	1103088	<p style="text-align: center;">MANJIT SINGH KALSI PHAGWARA GATE, JALANDHAR CITY (PB) Vs. KALSI METAL WORKS PVT. LTD. BASTI BAWA KHEL, KAPURTHALA ROAD, JALANDHAR CITY.</p>	<p style="text-align: center;">ARORA REGISTRATION SERVICE 1158, BAZAR KANAK MANDI, AMRITSAR-143 006, PUNJAB. Vs. AMARJIT & ASSOCIATES. SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005.</p>	MR. KRISHAN KUMAR SHUKLA
26	193886	646864	<p style="text-align: center;">HITACHI MAXELL, INC. 1-88, USHITORA 1-CHORA, IBARAKI-SHI, OSAKA-FU, JAPAN Vs MEX SWITCHGEARS PVT. LTD. 9TH KILOMETER, PATHANKOT ROAD, JALANDHAR</p>	<p style="text-align: center;">LALL LAHIRI & SALHOTRA. N - 128, PANCHSHEEL PARK, NEW DELHI - 110 017. Vs MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.</p>	MR. KRISHAN KUMAR SHUKLA
27	170371	1101547	<p style="text-align: center;">BHARDWAJ MOTOR CO. 440/4, GALI RAJAN KALAN, PUNJA SHARIF, KASHMERE GATE, DELHI -6 Vs HARMOT INDUSTRIES POLYTECHNIC, AHMEDABAD</p>	<p style="text-align: center;">LALJI TRADE MARK CO. A-48, LALJI HOUSE, YOJNA VIHAR, DELHI - 92. Vs Y. J. TRIVEDI & CO. YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015.</p>	MR. KRISHAN KUMAR SHUKLA
28	744650	1524533	<p style="text-align: center;">METRO (PRIVATE) LIMITED. 391B ORCHARD ROAD #23-02 TOWER B Ngee ANN CITY SINGAPORE 238874. Vs MIP METRO GROUP INTELLECTUAL PROPERTY GMBH & CO. METRO STRASSE 1, D-40235 DUSSELDORF, GERMANY.</p>	<p style="text-align: center;">ARCHER & ANGEL K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049. Vs ANAND AND ANAND. B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.</p>	MR. KRISHAN KUMAR SHUKLA
29	188440	1280039	<p style="text-align: center;">UNITED TIMBER WORKS VILLAGE & P. O. PANSARA, SAHARANPUR ROAD, YAMUNA NAGAR. Vs UNIPLY INDUSTRIES LTD. NO. 52, HARLEYS ROAD, KILPAUK, CHENNAI.</p>	<p style="text-align: center;">B.R. SHARMA. 38, NEW MARKET, RAILWAY ROAD, NEAR CENTRAL BANK OF INDIA, JAGADHARI-135 003, YAMUNANAGAR, HARYANA. Vs BABU ASSOCIATES NO. 33 (OLD NO. 18), MANGADUSAMY</p>	MR. KRISHAN KUMAR SHUKLA

				STREET, NUNGAMBAKKAM, CHENNAI-600 034.	
30	710751	1401834	FIL INDUSTRIES LIMITED. H-88, THE SOUTH MALL, NDSE-1 SOUTH EXTN, NEW DELHI-110049. Vs CENTURY PLYBOARDS (INDIA) LIMITED 6, LYONS RANGE, KOLKOTA-700 001	DUBEY & PARTNERS. 310, NEW DELHI HOUSE, 27, BARAKHAMBHA ROAD, NEW DELHI-110 001. Vs L. S. DAVAR & CO. , PLOT NO. 11 & 12, SALT LAKE SECTOR V, KOLKATA – 700 091, INDIA	MR. KRISHAN KUMAR SHUKLA
31	193640	856567	ROOPA DEVI JAIN 2/11-A, SWADESHI, BIMA NAGAR, AGRA, UP, INDIA AND ALSO AT 6, BYE-PASS ROAD, AGRA, UP, INDIA Vs. VISION STATIONARY PVT LTD 8TH FLOOR, THE CHEMBERS, NR. GURUDWARA GOVINDDHAM, S.G. HIGHWAY, AHMEDABAD, GUJARAT.	P. K. ARORA TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P) Vs. Y. J. TRIVEDI & CO. YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015	MS. PREETI SHARMA
32	722185	1387453	VIVEK GARG (Karta) RAWATPARA, AGRA -282003. Vs. LUPIN LTD 159, C.S.T. ROAD, KALINA, SANTACRUZ, EAST, MUMBAI 98	SUSHANT M. SINGH & ASSOCIATES 5/25 WEST PATEL NAGAR NEW DELHI-110008 Vs. INDIA LAW SERVICES, ADVOCATES & LEGAL CONSULTANTS INDIA LAW SERVICES, DUBASH HOUSE, 2ND FLOOR, 15, J.N. HEREDIA MARG, BALLARD ESTATE, MUMBAI - 400 001.	MS. PREETI SHARMA
33	798833	1541261	SHREE NAGAJI GARMENTS 29/292, RAJA KI MANDI, AGRA (U.P.) VS SHREE NAGAJI COLLECTIONS 28/291, SHAMBHOO MARKET, RAJA KI MANDI.	TAJ TRADE MARK PVT. LTD. ANAND VRINDAVAN, SANJAY PLACE, AGRA-02 (U.P.). VS WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH , NEW DELHI-110005	MS. PREETI SHARMA
34	132652	950638	G. D. FOODS MFG. (INDIA) P. LTD. PLOT NO 61, MATIALA INDUSTRIAL COMPLEX, UTTAM NAGAR, NEW DELHI - 110 059. Vs BRITANNIA INDUSTRIES LTD.	VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005. Vs D. P. AHUJA & CO. 53, SYED AMIR ALI AVENUE, CALCUTTA -	MS. PREETI SHARMA

			51/A, HUNGERFORD STREET, KOLKATA- 700 017.	700 019.	
35	203795	664995	M/s. HIMALAYAN VEGEFRUIT LIMITED 12-A, SECTOR-3, PARWANOO - 173 220 [H.P.] Vs MOUNT EVEREST MINERAL WATER LIMITED DHAULA KUAN PONTA SAHIB DISTRIC SIRMOUR HIMACHAL PRADESH	DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006 Vs THE ACME CO. B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.	MS. PREETI SHARMA
36	748653	1451013	MODICARE LIMITED 5, COMMUNITY CENTRE, NEW FRIENDS COLONY, NEW DELHI - 110025, INDIA Vs. N. RANGA RAO & SONS POST BOX NO.52, 1553, VANIVILASA ROAD, MYSORE-570 004	RAJESHWARI & ASSOCIATES UNITECH TRADE CENTRE SEC-43, GURGAON 122002 HARYANA Vs. S LAKSHMI 9, II FLOOR, AMARAVATHY FLATS, SECOND MAON ROAD, CIT COLONY, MYLAPORE, CHENNAI-600004.	MS. PREETI SHARMA
37	247245	1168625	SYNGENTA PARTICIPATIONS AG SCHWARZWALDALLEE 215, 4058 BASEL, SWITZERLAND. Vs BAL PHARMA LTD. 21/22, BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE 560099	ANAND & ANAND B - 41, NIZZAMUDIN EAST, NEW DELHI - 110 013. Vs BAL PHARMA LTD. 21/22, BOMMASANDRA INDUSTRIAL AREA, HOSUR ROAD, BANGALORE 560099.	MS. ASHIMA MARKANDEYA
38	809267	1545716	DR. AUGUST OETKER NAHRUNGSMITTEL KG LUTTERSTRASSE 14, 33617 BIELEFELD, GERMANY. Vs. JMD OILS PVT LTD. 5/24, RAMESH NAGAR, NEW DELHI- 110015	REMFREY & SAGAR MILLENIUUM PLAZA, SECTOR 27, GURGAON- 122002. Vs. ASHOKA LAW OFFICE 8, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI - 110 001	MS. ASHIMA MARKANDEYA
39	200711	1221833	SANWARMAL PRAJAPATI C/O. LALJI TRADE MARK CO., A-48, YOJNA VIHAR, DELHI - 110 092. Vs. PARAS PHARMACEUTICALS LTD. PARAS HOUSE,NR.SATTAR TALUKA SOCIETY, PO NAVJIVANASHRAM ROAD,	LALJI ADVOCATES A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. Vs. Y. J. TRIVEDI & CO. YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380	MS. ASHIMA MARKANDEYA

			AHMEDABAD	015	
40	729311	1381585	<p>USHA INTERNATIONAL LIMITED SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DEIHI-110 001 Vs. USHA SHRIRAM ENTERPRISES PVT LTD BLOCK A DDA SHOPPING COMPLEX RING ROAD NARIANA NEW DELHI</p>	<p>K & S PARTNERS 84-C, C - 6 LANE, OFF CENTRAL AVENUE, NEW DELHI- 110062. Vs. THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013.</p>	MS. ASHIMA MARKANDEYA
41	170327	1048427	<p>PAN FOODS LTD. MAHAJAN HOUSE, E - 1, SOUTH EXTENSION - PART II, NEW DELHI - 110049. Vs. THE RAVALGAON SUGAR FARM LIMITED P.O. RAVALGAON 423 108, TALUKA MALEGAON, DIST, NASIK, MAHARASHTRA.</p>	<p>S.S. RANA & CO. 317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003. Vs. ARJUN T. BHAGAT & CO. 132/1, MODY STREET, POST BOX 1865, FORT, MUMBAI - 400 001.</p>	MS. ASHIMA MARKANDEYA
42	238377	1218488	<p>VISHAL COMAR. 6/64, AJMAL KHAN ROAD, KAROL BAGH, NEW DELHI-110005. VS. SENIOR APPARELS PVT.LTD. 1/36, MALL ROAD, TILAK NAGAR, NEW DELHI-18</p>	<p>LALJI ADVOCATES A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. Vs. ASHOKA TRADE MARKS CO. 4, CENTRAL LANE, BENGALI MARKET, NEW DELHI- 110 001.</p>	MS. ASHIMA MARKANDEYA
43	245615	1361929	<p>AMAN JAIN. RAJESH JAIN 4037/2, NAYA BAZAR, DELHI-110006. Vs. SANJEEV KAPOOR C-18, DALIA ESTATE, NR. FUN REPUBLIC, OFF. NEW LINK RD., ANDHERI(W), MUMBAI-400 053</p>	<p>LALJI TRADE MARK CO. A/48, YOJNA VIHAR, DELHI - 110 092. Vs. R.K. DEWAN & CO. PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.</p>	MS. ASHIMA MARKANDEYA